

R.O.C.No. 94998-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING


NOTIFICATION No. 247 / 2019

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018 has issued orders for the constitution of Additional Mahila Court at Villupuram, in the cadre of Judicial Magistrate.

Ms. I.Vino, Additional District Munsif, Ulundurpet, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Villupuram, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:22.11.2019.

Sd./- C.Kumarappan
REGISTRAR GENERAL


22-11-19
CS.02